

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 41 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2021**

Name of the Company:

Bengeet Ltd

V/s

G A Foods (India) Pvt Ltd & Ors

Section:

241-242 of the Companies Act, 2013

ORDER

Learned Counsel Mr. Rohan Lavkumar appeared. Learned Counsel Mr. Jeet Bhatt appeared. Learned Counsel Ms. Kinjal Trivedi appeared.

Respondent no.2 to 4 did not file reply. It is to be filed within week by giving copy to other side and other side may file rejoinder within week.

Matter to appear for further consideration on 04.05.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 17th day of March, 2021

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**